

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2888
TO BE ANSWERED ON 3rd AUGUST, 2022

ANTI-DUMPING DUTY

2888. DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has imposed new antidumping tax and increased import duty on pulses, foodgrains, chemicals and other items from countries like USA, European union, Australia, Malaysia, Singapore, Thailand etc.;
- (b) if so, the details thereof and the list of restricted and de-regulated items of import;
- (c) whether the DGFT has allowed the lentils, pulses and peas stored at various ports after a period of more than a year and after; and
- (d) if so, the details thereof and total quantity of lentils, pulses and peas released after the decision by DGFT and the amount realised therefrom?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a)& (b): The Central Government, i.e., the Ministry of Finance, on the recommendation of the Directorate General of Trade Remedies (DGTR), Department of Commerce, has imposed the anti-dumping duty on the imports of chemicals/petrochemicals and other items. The list of the goods on which anti-dumping duties has been imposed in last three years is at Annexure-I. However, there is no existing anti-dumping duty on the imports of pulses and food grains. Further, the Central Government has recently increased import duty on Gold, Solar Cells, Solar Modules, Hearable Devices etc., the details of which are at Annexure-II.

The list of restricted items and prohibited items of imports is available in Schedule 1 - Import Policy - ITC(HS) 2022 and the same is uploaded on the website of DGFT (link: <https://www.dgft.gov.in/CP/?opt=itchs-import-export>).

(c): No sir.

(d): That situation did not arise.

Annexure mentioned in reply to Part (a) to (b) of Lok Sabha Unstarred Question No. 2888 to be answered on 03.08.2022.

Annexure-I

Sr.	Product	Sector	Country (ies) involved
1	Calcined Gypsum Powder	Other products	Iran, Oman, Saudi Arabia, and UAE
2	'1-Phenyl-3-Methyl-5-Pyrazolone	Chemicals & Petrochemicals product	China PR
3	Black toner	Photographic or Cinematographic Goods	China PR, Malaysia and Chinese Taipei
4	Flexible Slabstock Polyol of molecular weight 3000- 4000	Rubber or Plastic products	Saudi Arabia, and UAE
5	Aluminium foil 80 micron and below	Chemicals & Petrochemicals product	Thailand, Malaysia, Indonesia, & China PR
6	Electronic Calculators-I	Electrical & Electronics items and accessories	Malaysia
7	Natural Mica based Pearl Industrial Pigments excluding cosmetic grade	Chemicals & Petrochemicals product	China PR
8	Phthalic Anhydride	Chemicals & Petrochemicals product	China PR, Indonesia, Korea RP, Thailand
9	Sodium Citrate	Chemicals & Petrochemicals product	China PR
10	Saccharine	Chemicals & Petrochemicals product	Indonesia
11	Toluene Di-isocyanate (TDI) having isomer content in the ratio of 80:20	Chemicals & Petrochemicals product	European Union, Saudi Arabia, Chinese Taipei and UAE
12	Ciprofloxacin hydrochloride	Chemicals & Petrochemicals product	China PR
13	Untreated Fumed Silica	Chemicals & Petrochemicals product	China PR
14	Sodium Hydrosulphite	Chemicals & Petrochemicals product	China PR, and Korea RP
15	Aniline	Chemicals & Petrochemicals product	China PR
16	"N,N-Dicyclohexyl Carbodiimide (DCC)"	Chemicals & Petrochemicals product	China PR
17	Aceto Acetyl Derivatives of aromatic or hetrocyclic compounds also known as Arylides	Chemicals & Petrochemicals product	China PR
18	Silicon Sealants	Chemicals & Petrochemicals product	China PR
19	Chlorinated Polyvinyl Chloride Resin (CPVC) - whether or not	Chemicals & Petrochemicals product	China PR, and Korea RP

	further processed into compound		
20	Flouoroelastomers (FKM)	Rubber or Plastic products	China PR
21	Polyethylene Terephthalate (PET) resin	Rubber or Plastic products	China PR
22	Fluoro Backsheet excluding transparent backsheet	Rubber or Plastic products	China PR
23	PolyurethaneLeather whichincludes anykind of textilecoated onesided or bothsided withPolyurethane	Textiles and articles	China PR
24	Clear Float Glass	Glass and Glassware	Malaysia
25	Faced Glasswool in Rolls	Glass and Glassware	China PR
26	Certain Flat Rolled Products of Aluminium	Steel or Other Metal Products	China PR
27	Digital Offset Printing Plates	Machinery items	China PR, Japan, Korea RP, Chinese Taipei, Vietnam
28	Measuring Tapes-I	Other products	Singapore, Cambodia
29	Decor Paper	Other products	China PR
30	HFC Blends	Chemicals & Petrochemcials product	China PR
31	HFC Components	Chemicals & Petrochemcials product	China PR

Annexure mentioned in reply to Part (a) to (b) of Lok Sabha Unstarred Question No. 2888 to be answered on 03.08.2022.

Annexure-II

Sr.	Product	Sector	Rate From	Rate To
1	Gold	Precious Metals	7.50%	12.50%
2	Solar Cells	Renewable Energy	0%	25%
3	Solar Modules	Renewable Energy	0%	40%
4	Specified Machineries	Capital Goods	0%/2.5%/5%	7.50%
5	Hearable Devices	Electronics	15%	20%
6	Smart Meters	Electrical Equipment	15%	25%
